

## LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

10641

10642

### LOK SABHA

Saturday, 20th August, 1955.

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

#### QUESTIONS AND ANSWERS

(See Part I)

12.06 P.M.

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Negotiable Instruments (Amendment) Bill, 1955, which has been passed by the Rajya Sabha at its sitting held on the 18th August, 1955."

#### NEGOTIABLE INSTRUMENTS (AMENDMENT) BILL

**Secretary:** Sir, I lay the Negotiable Instruments (Amendment) Bill, 1955, as passed by the Rajya Sabha, on the Table of the House.

#### PAPERS LAID ON THE TABLE REPORT OF TARIFF COMMISSION ON EN- GINEERS' STEEL FILES INDUSTRY

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a  
234 L.S.D.

copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, namely:

- (1) Report (1955) of the Tariff Commission on Engineers' Steel Files Industry.
- (2) Ministry of Commerce and Industry Resolution No. 17(3)-T.B./54, dated the 13th August, 1955.
- (3) Ministry of Commerce and Industry Notification No. 17(3)-T.B./54, dated the 13th August, 1955.
- (4) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (1) to (3) above could not be laid within the prescribed period.

[Placed in Library. See. No. S-260/55]

#### BUSINESS ADVISORY COMMITTEE TWENTY-THIRD REPORT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move:

"That this House agrees with the Twenty-third Report of the Business Advisory Committee presented to the House on the 19th August, 1955."

**Mr. Speaker:** Motion moved:

"That this House agrees with the Twenty-third Report of the Business Advisory Committee presented to the House on the 19th August, 1955."

**Shri T. S. A. Chettiar (Tiruppur):** I have seen the detailed list of allotment of time; to certain clauses half an hour is allotted, to certain clauses one hour. I should.....